

(b) if so, the details of the survey?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). During 1960-61, it was proposed to carry out the survey in question. For this purpose a Questionnaire, a copy of which is placed on the Table of the House, was sent to the State Governments for completion by the Heads of the institutions, where scholarship holders were studying in 1959-60, and return to this Ministry with the State Government comments. In spite of a number of reminders, replies from a majority of the State Governments have not yet been received. [See Appendix II, annexure No. 84].

Hostel for S.C. and S.T. Students in Allahabad

2206. { Shri Siddiah:
Shri P. N. Kayal:
Shri Sonavane:

Will the Minister of Home Affairs be pleased to state:

(a) whether the hostel building at Allahabad for the Scheduled Castes and Scheduled Tribes Students has been completed;

(b) the estimated cost of the building; and

(c) the number of students that can be accommodated there?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) The hostel building attached to the pre-examination training centre has not yet been completed.

(b) Rs. 3,03,170.

(c) 81.

Housing Schemes for Scheduled Castes in Mysore

2207. { Shri Siddiah:
Shri P. N. Kayal:
Shri Sonavane:

Will the Minister of Home Affairs be pleased to state.

(a) whether the housing scheme under the State sector for the Schedul-

ed Castes was discontinued in the State of Mysore in the years 1960-61 and 1961-62;

(b) if so, the reasons for such discontinuance;

(c) whether the Scheme has been continued in the year 1962-63; and

(d) if so, what is the amount allotted for the purpose?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir.

(d) Rs. 4.50 lakhs.

Harijan Girls' Hostels

2208. { Shri Siddiah:
Shri P. N. Kayal:
Shri Sonavane:

Will the Minister of Home Affairs be pleased to state:

(a) what is the amount allotted to each of the States and Union Territories for the establishment of the Harijan girls' hostels in the year 1962-63; and

(b) the number of girls that will get the benefit of the hostels?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). A combined provision of Rs. 67.55 lakhs has been made for hostels for Scheduled Caste students—both for boys' and girls' hostels—for 1962-63 under the State sector of the Plan. This amount has been allocated to the various States and Union Territories as given in the statement placed on the Table of the House. The number of Scheduled Caste girls who will benefit from the above provision will depend on the actual extent to which the facilities offered are utilised by Scheduled Caste girls in each State and Union Territory. In view of the

high priority given to this scheme, an additional provision of Rs. 20 lakhs has also been made under the Central sector of the Third Plan in order to meet additional demands for hostel accommodation for Scheduled Caste girls. This provision will be utilised for increasing the capacity of a few selected general hostles to accommodate Scheduled Caste girls; and allocation to the various States and Union Territories will be made on the basis of actual requirements.

STATEMENT

Statement showing the amount allotted for 1962-63 for providing hostel facilities to Scheduled Castes under State Sector

(Rs. in lakhs)	
State/Union Territory.	Amount allotted
1. Andhra Pradesh	8.19
2. Bihar	2.80
3. Gujarat	3.38
4. Jammu and Kashmir	0.45
5. Kerala	2.10
6. Madras	9.00
7. Maharashtra	7.30
8. Mysore	14.11
9. Orissa	6.00
10. Rajasthan	2.80
11. Uttar Pradesh	8.60
12. West Bengal	1.20
13. Himachal Pradesh	0.50
14. Tripura	0.12
15. Pondicherry	1.00
TOTAL:	67.55

Under invoicing of Jute Goods

2289. { Shri S. M. Banerjee:
Shri Indrajit Gupta:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the customs detained jute goods which were being imported by M/s. McLeod and Company, Calcutta on a charge of under-invoicing;

(b) whether these goods were released before inquiry could conclude on 8th August, 1962 or on subsequent days; and

(c) if so, the reasons for this?

The Minister of Finance (Shri Morarji Desai): (a) to (c). There has been no such detention of jute goods on import. However, in case of some shipping bills that were presented before the Calcutta Customs House by M/s. McLeod & Co. Ltd., and the Megna Mills Co. Ltd., who are connected with the former, for the export of some consignments of sacking of the declared value of Rs. 19 lakhs approximately, the Calcutta Custom House considered that *prima facie* the declared value was low. They have accordingly initiated adjudication proceedings in respect of these consignments. Pending completion of the adjudication proceedings, the goods were allowed to be shipped on the execution of bonds with a bank guarantee. This was necessary as the country might have lost a considerable amount of foreign exchange, if the contract had not been fulfilled. This also would have had wide repercussions in international dealings.

भारी इंजीनियरिंग परियोजना, हटिया

अ० सू० प्र० ६. श्री श्रीनारायण दास :
क्या इस्पात और भारी उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारी इंजीनियरिंग परियोजना, हटिया के निर्माण का काम हड़ताल के कारण रुका पड़ा है ;

(ख) यदि हाँ, तो ऐसा किन परिस्थितियों में हुआ है; और

(ग) स्थिति का सामना करने के लिये क्या कदम उठाये गये हैं ?

इस्पात और भारी उद्योग मंत्री (श्री चि० सुब्रह्मण्यम्) : (क) से (ग). १६ अगस्त, १९६२ को हटिया स्थल पर ठेकेदारों के कुछ कर्मचारियों ने काम बन्द कर दिया। हड़ताल का कारण बिहार न्यूनतम मजदूरी